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NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/5/2018
NAME OF THE PETITIONER(S) : ESP URJA PVT LTD
UNDER SECTION : 441

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. RAJIBLOCHAN
STRALLY.

pes



ORDER

Representative of the Applicant present, submitted the arguments.

Reserved for Order.


(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)